


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others
UNDER SECTION :397/398

S.No.	Name (in Capital)	Represented by	Signature
①	For. T.K. Bheskar Keerthi Krishna	Counsel for Petitioners	

ORDER

Counsel for petitioners present and stated that the matter is almost settled between the parties. They prayed for time to make submissions regarding the final outcome of the settlement talks. No representation on behalf of the respondents. Counsel for petitioners is directed to inform the next date of hearing to the respondents. Time is extended at request. Put up on 22.02.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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